

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 109

IA No. 10/JPR/2018

IA No. 15/JPR/2018

IA No. 86/JPR/2018

IA No. 36/JPR/2019

IB No. 66(PB)/2018

TA No. 74/2018

Under Section 7 of IBC, 2016

In the matter of:

Piramal Enterprises Ltd.

.... **Financial Creditor/Applicant**

Versus

Sun Rise Naturopathy and Health Resort Pvt. Ltd.

...**Corporate Debtor/Respondent**

Due to paucity of time, the matter could not be taken up for hearing. Post the matter to 10.07.2024.


(Prabhu Dayal Sewda)
Court Officer

May 01, 2024